

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,
CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.**

ORDER

In pursuance to the letter bearing No. 108-111/DHC/ Gaz.IIB/G-8/D.M./2023 dated 05-01-2023 of Hon'ble High Court of Delhi, New Delhi and thereon subsequent endorsement No.3407/DM/Gaz./2023 dated 11-01-2023 of the Office of Ld. Principal District & Sessions Judge (HQs), Delhi, it is ordered that below mentioned Ld. Judicial Officer, Delhi shall hold their Courts at Central Jail (Tihar), Rohini Jail, & Mandoli Jail New Delhi on the dates mentioned against their names to conduct the remand proceedings of the under trials, in accordance with law.

Sl. No	Name of Ld. CMMs/ACMMs/MMs	Day of Duty	Jail Nos.
1	Ms. Archana Beniwal, Ld. CMM, South West, Dwarka Courts, Delhi. R/o D-71, Saket Court Residential Complex, Delhi. Mob. 8527291388	21-01-2023 23-01-2023 24-01-2023 25-01-2023 27-01-2023	Jail No. 01 & 07, Tihar Jail
2	Ms. Divya Yadav, Ld. MM, South West, Dwarka Courts, Delhi. R/o L-29/1, DLF Phase-2, Gurugram, Haryana. Mob: 9953332777	21-01-2023	Jail No. 03 & 05, Tihar Jail
3	Dr. Om Pal Shokeen, Ld. MM, West, THC, Delhi. R/o H. No. 384, Mangol Par Kalan, Delhi-85 Mob. 9811242988	21-01-2023	Jail No. 04 & 06, Tihar Jail
4	Sh. Ashwani Panwar, Ld. MM, South, Saket Courts, Delhi. R/o B-1/14, GF, Nangal Dewat, Vasant Kunj, New Delhi. Mob.9758111112	21-01-2023	Jail No. 08 & 09, Tihar Jail
5	Sh. Vaibhav Kumar, Ld. MM, North East, KKD Courts, Delhi. R/o 3001, IFCI Apartment, Sector-23, Dwarka, New Delhi Mob. 9999845585	23-01-2023 25-01-2023	Jail No. 03 & 05, Tihar Jail
6	Sh. Vinod Kumar, Ld. MM, Central, THC, Delhi. R/o B-28, 4 th Floor, Raghu Nagar, Pankha Road, New Delhi. Mob. 9716507051	24-01-2023	Jail No. 03 & 05, Tihar Jail
7	Sh. Himanshu Tanwar, Ld. MM, South East, Saket Courts, Delhi. R/o H.No.1477, Sector-43, Gurugram, Haryana, Near Queens Plaza Market Also At : C-67, South Moti Bagh, New Delhi. Mob. 9811441445	23-01-2023 24-01-2023	Jail No. 04 & 06, Tihar Jail
8	Ms. Komal Garg, Ld. MM, PHC, New Delhi. R/o Flat No. 2017, Delhi Govt. Officers Flats, Gulabi Bagh, Delhi-07 Mob. 9311336765	25-01-2023	Jail No. 04 & 06, Tihar Jail
9	Sh. Dev Chaudhary, Ld. MM, Shahdara, KKD Courts, Delhi. R/o 652, 1 st Floor, C-1 Block, Palam Vihar, Gurugram, Haryana Mob. 9416788884	23-01-2023 24-01-2023	Jail No. 08 & 09, Tihar Jail
10	Sh. Shashank Nandan Bhat, Ld. MM, South West, Dwarka Courts, Delhi. R/o B-104, Naveen CGHS Limited, Sector-05, Dwarka, New Delhi-75 Mob. 6265996266	25-01-2023	Jail No. 08 & 09, Tihar Jail
11	Ms. Swati Sharma, Ld. ACMM, PHC, New Delhi R/o Flat No. 55, Delhi Govt. Officers Flats, Gr. Kailash Part-I, Delhi. Mob. 7042696871	27-01-2023	Jail No. 03 & 05, Tihar Jail
12	Ms. Alankisha Garg, Ld. MM South East District, Saket Courts, Delhi. R/o Flat No. 706, KKD Court Residential Complex, Delhi. Mob. 7217841434	27-01-2023	Jail No. 04 & 06, Tihar Jail



13	Sh. Ravi, Ld. MM, South, Saket Courts, Delhi. R/o 129-B, Rajinder Park Extension Nanjola, Delhi Mob. 9999475068	27-01-2023	Jail No. 08 & 09, Tihar Jail
14	Sh. Kumar Rahul, Ld. MM, North West, Rohini Courts, Delhi. R/o House No. 9C, Surya Apartment Sector-13, Rohini, Delhi. Mob. 9537055005	21-01-2023	Rohini Jail
15	Sh. P. Bhargav Rao, Ld. MM, West, THC, Delhi R/o House No. C-2, Block B-1, Khasra No. 876/2, Sant Nagar Barari, Delhi. Mob. 9873573493	21-01-2023	Rohini Jail
16	Ms. Rajani Ranga, ACMM, Central, THC, Delhi. R/o H. No. 892, Libas Pur, Delhi-42 Mob. 8527291406	23-01-2023	Rohini Jail
17	Ms. Shivangi Mangla, Ld. MM, North West, Rohini Courts, Delhi. R/o KP-43, Pitampura, Delhi. Mob. 7678682026	23-01-2023	Rohini Jail
18	Ms. Uditia Jain Garg, Ld. MM, West, THC, Delhi. R/o House No. 5C Court Road, Civil Lines, Delhi-54, Mob. 9953427672	24-01-2023 25-01-2023	Rohini Jail
19	Sh. Vikas Madan, Ld. MM, North West, Rohini Courts, Delhi. R/o Flat No. 803, B-Block, Judicial Residential Complex, Sector-26, Rohini, Delhi-85. Mob. 8950956789	24-01-2023	Rohini Jail
20	Ms. Shama Gupta, Ld. CMM, North, Rohini Courts, Delhi. R/o A-702, 7 th Floor Judicial Officer's Residential Complex, Bawana Road, Sector-26, Rohini, Delhi. Mob. 8527291390	25-01-2023 27-01-2023	Rohini Jail
21	Ms. Sanya Dalal, Ld. MM, North West, Rohini Courts, Delhi. R/o H. No. 2346, Sector-2, Bahadurgarh, District Jhajjar, Haryana. Mob. 7056333423	27-01-2023	Rohini Jail
22	Ms. Arushi Parwal, Ld. MM, North East, KKD Courts, Delhi. R/o C-406, Gitanjali Apartments, Karkardooma, Delhi-92 Mob. 9311336752	21-01-2023 25-01-2023	Jail No. 11, 12 & 13, Mandoli Jail
23	Ms. Pooja Yadav, Ld. MM, East, KKD Courts, Delhi. R/o F-227, Sector-9, New Vijay Nagar, Ghaziabad, UP Mob. 9650273107	21-01-2023	Jail No. 14, 15 & 16, Mandoli Jail
24	Ms. Preeti Parewa, Ld. CMM, Shahdara, KKD Courts, Delhi. R/o 98-C, Pocket-B, Mayur Vihar, Phase-II, Delhi. Mob. 8527291398	23-01-2023 24-01-2023	Jail No. 11, 12 & 13, Mandoli Jail
25	Sh. Rupinder Singh Dhiman, Ld. MM, North East, KKD Courts, Delhi. R/o Flat No. 2026, Delhi Admn. Flats, Gulabi Bagh, Delhi Mob. 7428799753	23-01-2023 25-01-2023	Jail No. 14, 15 & 16, Mandoli Jail
26	Ms. Snigdha Sarvaria, Ld. CMM, PHC, New Delhi. R/o 10-A, 2 nd & 3 rd Floor, Sanjay Nagar, Near Gulabi Bagh, Delhi-07. Mob. 9650081029	24-01-2023	Jail No. 14, 15 & 16, Mandoli Jail
27	Ms. Renu Chaudhary, Ld. MM, North East, KKD Courts, Delhi. R/o C-23, Madhu Vihar, Near Sai Chowk, Patpar Ganj, Delhi-92. Mob. 7428799750	27-01-2023	Jail No. 11, 12 & 13, Mandoli Jail
28	Ms. Anamika, Ld. MM, PHC, New Delhi. R/o Flat No. 106, Type IV, 1 st Floor, Karkardooma, Courts Judicial Complex, Shahdara, Delhi. Mob. 8896744789	27-01-2023	Jail No. 14, 15 & 16, Mandoli Jail

Note:-

01. If any of the above Ld. Officers happens to be on leave or otherwise not available, his/her Ld. Link Magistrate (as per Link Roster of concerned district) shall hold the Court at concerned Jail on the dates mentioned above.

02. If any of the above Ld. Officers happens to be Duty Magistrate in his/her district, then another Ld. Officer shall be appointed as Duty Magistrate by the concerned Ld. CMM for the district. Jail Duty MM shall remain unchanged.

(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi.

Copy forwarded for information and necessary action to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
(Through Ld. Principal District & Sessions Judge (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Principal District & Sessions Judges, all District, Delhi/ New Delhi.
04. The Ld. CMMs, all Districts, Delhi/New Delhi.
05. The Officer Incharge, Pool Car, THC,PHC,KKD, Rohini, Dwarka & Saket Courts,Delhi.
06. All the ACMs/MMs, Central District, Delhi.
07. The Ld. Officers Concerned.
08. The Secretary (Law & Judl.) Govt. of NCT of Delhi.
09. The Secretary (Home) Govt. of NCT of Delhi.
10. The Commissioner of Police, Delhi.
11. The Director, Prosecution with the request to depute Ld. APPs as per rule.
12. The ACP/Co-ord.I-A, Headquarters-II, Jai Singh Road, New Delhi with the request that necessary provision of transport and security for the Ld. Judicial Officers, deputed for duty be made.
13. The Secretary, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
14. The Admn. Officers (Judicial) Branch In-Charges, Judicial Branch, all Districts, Delhi with the request to inform the Ld. Sessions Judges, of their respective Districts.
15. The Chief Law Officer, Tihar Jail, Delhi.
16. Central Web-site Committee through LAYER
17. The video Conferencing Room No. 211, Tis Hazari Courts, Delhi
18. Reader to the undersigned.
19. Office file.


(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District,THC, Delhi